

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF TIERRA FARM ASSET COMPANY
PVT LTD**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	TIERRA FARM ASSET COMPANY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13 TH MARCH 2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-BANGALORE
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01400KA2012PTC062976
5.	Address of the registered office and principal office (if any) of corporate debtor	NO 325/1, 14 TH MAIN, 5 TH CROSS, RMV EXTENSION, SADASHIV NAGAR, BANGALORE, KARNATAKA-560080 INDIA
6.	Insolvency commencement date in respect of corporate debtor	07.04.2022 (Copy of Order received by IRP on 21.04.2022)
7.	Estimated date of closure of insolvency resolution process	18.10.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/IPA-001/IP-P00731/2017-18/11208
9.	Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House,1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: jb@jsba.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	JSBA House,1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: jb@jsba.in , irp.tierra@gmail.com
11.	Last date for submission of claims	05.05.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Debenture Holders
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: Atiuttam Prasad Singh Regd. No: IBBI/IPA-001/IP-P-01914/2019 -2020/12914 b) Name: Santosh Shaarma Regd. No: IBBI/IPA-002/IP-N00898/2019-20/12842 c) Name: Shyam Arora Regd.No: IBBI/IPA-002/IP-N00546/2017-18/11703
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/downloadform.html https://www.jsba.in/list/Tierra-Farm-Assets-Company-Private-Limited a) Name: Atiuttam Prasad Singh Regd. No: IBBI/IPA-001/IP-P-01914/2019 -2020/12914 Address: A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi – 110092 Email: atiuttamsingh@gmail.com b) Name: Santosh Sharma Regd. No: IBBI/IPA-002/IP-N00898/2019-20/12842 Address 1: Unit No 110, First Floor, JMD Pacific Square, Sector-15, Part-II, Gurugram, Haryana-122001 Address 2: First Floor, House No 17/7, Ashok Nagar, New Delhi-110018 Email ID- sci.santoshsharma@gmail.com c) Name: Shyam Arora Regd.No: IBBI/IPA-002/IP-N00546/2017-18/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi-110019 Email: arora.shvaam@yahoo.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TIERRA FARM ASSET COMPANY PRIVATE LIMITED on 07.04.2022. Copy of order received by IRP from Suspended Director on 21.04.2022.

The creditors of TIERRA FARM ASSET COMPANY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 05.05.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date:22.04.2022

Place: Delhi



JUGRAJ SINGH BEDI
(Interim Resolution Professional)

IBBI/IPA-001/IP-P00731/2017-18/11208

Note:

1. Form A was published on 23.04.2022 in Financial Express (English Newspaper) and Vijaywani (Kannada) at Bangalore.
2. A clerical error occurred in the last date for submission of claims at column no 11 same was rectified by publishing a corrigendum in same newspaper on 24.04.2022.

ಫಾರ್ಮ್ ಎ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ

(ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಆಂಡ್ ಬ್ಯಾಂಕ್‌ರಕ್ಷೆ ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ 6 ನೇ ರೆಗ್ಯುಲೇಷನ್ (ಕಾರ್ಪೊರೇಟ್ ರೆಸಲ್ವೆನ್ಸಿ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ಯಾಕೇಜ್) ರೆಗ್ಯುಲೇಷನ್, 2016ರ ಅಡಿಯಲ್ಲಿ)

ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ ಪ್ರೈವೆಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕ್ರೆಡಿಟರ್ಸ್ ಗಮನಕ್ಕಾಗಿ

ಸಂಬಂಧಿಸಿದ ವಿವರಗಳು	
1. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು:	ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ ಪ್ರೈವೆಟ್ ಲಿಮಿಟೆಡ್
2. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ :	13ನೇ ಮಾರ್ಚ್ 2012
3. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರ ಸಂಯೋಜಿಸಿದ / ನೋಂದಾಯಿಸಲ್ಪಟ್ಟ ಅಡಿಯಲ್ಲಿನ ಅಧಿಕಾರ	ಆರ್.ಓ.ಸಿ-ಬೆಂಗಳೂರು
4. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ಕಾರ್ಪೊರೇಟ್ ಐಡೆಂಟಿಟಿ ನಂಬರ್ / ಲಿಮಿಟೆಡ್ ಲಿಯಾಬಿಲಿಟಿ ಐಡೆಂಟಿಟಿ ನಂಬರ್ :	U01400KA2012PTC062976
5. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಛೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಛೇರಿಯ (ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ) ವಿಳಾಸ :	ನಂ. 325/1, 14ನೇ ಮೇನ್, 5ನೇ ಕ್ರಾಸ್, ಆರ್.ಎಮ್.ವಿ ಎಕ್ಸ್ಟೆನ್ಷನ್, ಸದಾಶಿವ ನಗರ, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ-560080 ಭಾರತ
6. ಕಾರ್ಪೊರೇಟ್ ಸಾಲಗಾರರ ವಿಷಯದಲ್ಲಿ ಲಿಕ್ವಿಡೇಷನ್ ಪ್ರಾರಂಭದ ದಿನಾಂಕ :	07-04-2022 (21-04-2022 ರಂದು ಐಆರ್.ಓ.ವಿಂಡ್ ಆದೇಶ ಪ್ರತಿ ಸ್ವೀಕರಿಸಲಾಗಿದೆ)
7. ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರಕ್ರಿಯೆ ಮುಕ್ತಾಯಗೊಳಿಸುವ ಅಂದಾಜು ದಿನಾಂಕ:	18.10.2022
8. ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್ ಆಗಿ ವರ್ತಿಸುವ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಸರ್‌ನ ಹೆಸರು ಮತ್ತು ನೋಂದಣಿ ಸಂಖ್ಯೆ :	ಜುಗ್ರಾಜ್ ಸಿಂಗ್ ಬೇಡಿ IBBI/IPA-001/IP-P00731/2017-18/11208
9. ಬೋರ್ಡ್‌ನೊಂದಿಗೆ ನೋಂದಣಿಯಾದಂತೆ ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್‌ನ ವಿಳಾಸ ಮತ್ತು ಇಮೇಲ್:	ಜೆಎಸ್‌ಬಿಎ ಹೌಸ್, 1250 ಗ್ರೌಂಡ್ ಫ್ಲೋರ್ ಮುಖರ್ಜಿ ನಗರ ದೆಹಲಿ-110009 ಇಮೇಲ್ ಐಡಿ: jb@jsba.in
10. ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್‌ನೊಂದಿಗೆ ಪತ್ರವ್ಯವಹಾರಕ್ಕೆ ಬಳಸಬೇಕಾದ ವಿಳಾಸ ಮತ್ತು ಇ-ಮೇಲ್:	ಜೆಎಸ್‌ಬಿಎ ಹೌಸ್, 1250 ಗ್ರೌಂಡ್ ಫ್ಲೋರ್ ಮುಖರ್ಜಿ ನಗರ ದೆಹಲಿ-110009 ಇಮೇಲ್ ಐಡಿ: jb@jsba.in , irp.tierra@gamil.com
11. ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ :	20.07.2022
12. ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್‌ನಿಂದ ವಿಚಾರಣೆಗೊಳಿಸಿದ, ಸೆಕ್ಷನ್ 21ರ ಉಪ ವಿಭಾಗ (6ಎ)ನ ಪರವು (ಬಿ) ಅಡಿಯಲ್ಲಿ ಸಾಲಗಾರರ ವರ್ಗಗಳು, ಯಾವುದಾದರೂ ಇದ್ದಲ್ಲಿ:	ಡಿಬೆಂಚರ್ ಹೋಲ್ಡರ್ಸ್
13. ಒಂದು ವರ್ಗದಲ್ಲಿ ಸಾಲಗಾರರ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಗುರುತಿಸಲಾದ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಸರ್‌ನ ಹೆಸರುಗಳು (ಪ್ರತಿ ವರ್ಗಕ್ಕೆ ಮೂರು ಹೆಸರುಗಳು):	ಎ) ಹೆಸರು: ಅತಿಲಾತಮ್ ಪ್ರಸಾದ್ ಸಿಂಗ್ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-001/IP/P-01914/2019-2020/12914 ಬಿ) ಹೆಸರು: ಸಂತೋಷ ಶರ್ಮಾ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-002/IP-N00898/2019-20/12842 ಸಿ) ಹೆಸರು: ಶ್ಯಾಮ್ ಅರೋರಾ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-002/IP-N00546/2017-18/11703
14. (ಎ) ಸಂಬಂಧಿಸಿದ ಫಾರ್ಮ್‌ಗಳು ಮತ್ತು (ಬಿ) ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಗಳ ವಿವರಗಳು ಇಲ್ಲಿ ಲಭ್ಯವಿದೆ :	ವೆಬ್ ಲಿಂಕ್: https://www.ibbi.gov.in/downloadform.html https://www.jsba.in/list/Tierra-Farm-Assets-Company-Private-Limited ಎ) ಹೆಸರು: ಅತಿಲಾತಮ್ ಪ್ರಸಾದ್ ಸಿಂಗ್ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-001/IP/P-01914/2019-2020/12914 ವಿಳಾಸ: ಎ-97&98, ಅಪ್ಪರ್ ಗ್ರೌಂಡ್ ಫ್ಲೋರ್, ಸ್ಟೀಟ್ ನಂ.6, ಮಧು ವಿಹಾರ್, ದೆಹಲಿ-110092 ಇಮೇಲ್: atiuttamsingh@gmail.com ಬಿ) ಹೆಸರು: ಸಂತೋಷ ಶರ್ಮಾ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-002/IP-N00898/2019-20/12842 ವಿಳಾಸ 1: ಯುನಿಟ್ ನಂ.110, ಮೊದಲನೇ ಮಹಡಿ, ಜೆಎಮ್‌ಡಿ ಫೆಸಿಲಿಟಿ ಸ್ಟೇಡ್, ಸೆಕ್ಷನ್-15, ಪಾರ್ಟ್-II, ಗುರುಗ್ರಾಮ, ಹರಿಯಾಣ-122001 ವಿಳಾಸ 2: ಮೊದಲನೇ ಮಹಡಿ, ಮನೆ ನಂ.17/7, ಅತೋಕ ನಗರ, ನವ ದೆಹಲಿ-110018 ಇಮೇಲ್ ಐಡಿ: sci.santoshsharma@gmail.com ಸಿ) ಹೆಸರು: ಶ್ಯಾಮ್ ಅರೋರಾ ನೋಂದಣಿ ಸಂ.: IBBI/IPA-002/IP-N00546/2017-18/11703 ವಿಳಾಸ: 96, ಅರವಳಿ ಅಪಾರ್ಟ್‌ಮೆಂಟ್, ಅಲಕನಂದ ನವ ದೆಹಲಿ-110019 ಇಮೇಲ್: arora.shyaam@yahoo.com

ರಾಷ್ಟ್ರೀಯ ಕಂಪನಿ ಕಾನೂನು ಮಂಡಳಿ, ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ ಪ್ರೈವೆಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕಾರ್ಪೊರೇಟ್ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್ ಅನು, 07-04-2022 ರಂದು ಪ್ರಾರಂಭಿಸಲು ಆದೇಶಿಸಿದ ಎಂದು ಈ ಮೂಲಕ ನೋಟೀಸ್ ನೀಡಲಾಗಿದೆ. 21.04.2022 ರಂದು ಅಮಾನತುಗೊಂಡ ನಿರ್ದೇಶಕರಿಂದ ಐಆರ್.ಓ. ಆದೇಶ ಪ್ರತಿಯನ್ನು ಸ್ವೀಕರಿಸಿದೆ.

ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ ಪ್ರೈವೆಟ್ ಲಿಮಿಟೆಡ್‌ನ ಕ್ರೆಡಿಟರ್‌ಗಳಿಗೆ ನಮೂದು ಸಂ.10ರ ಮುಂದೆ ಉಲ್ಲೇಖಿಸಿದ ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್ ವಿಳಾಸಕ್ಕೆ 05-05-2022 ರಂದು ಅಥವಾ ಅದರೊಳಗಾಗಿ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೋರಲಾಗಿದೆ.

ಪ್ರಸ್ತಾನಿಯಲ್ ಕ್ರೆಡಿಟರ್ ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು, ವಿದ್ಯುನ್ಮಾನವಾಗಿ ಮಾತ್ರ ಸಲ್ಲಿಸತಕ್ಕದ್ದು. ಇತರ ಎಲ್ಲಾ ಕ್ರೆಡಿಟರ್‌ಗಳು ಪುರಾವೆಯೊಂದಿಗೆ ತಮ್ಮ ಕ್ಲೇಮ್‌ಗಳನ್ನು ವೈಯಕ್ತಿಕವಾಗಿ, ಅಂಚೆ ಮೂಲಕ ಅಥವಾ ವಿದ್ಯುನ್ಮಾನ ಮೂಲಕವಾಗಿ ಸಲ್ಲಿಸಬಹುದು.

ನಮೂದು ಸಂಖ್ಯೆ 12 ರ ವಿರುದ್ಧ ಪಟ್ಟಿ ಮಾಡಲಾದ ಒಂದು ವರ್ಗಕ್ಕೆ ಸೇರಿದ ಪ್ರಸ್ತಾನಿಯಲ್ ಕ್ರೆಡಿಟರ್, ಫಾರ್ಮ್ ಸಿಎಂಐ ವರ್ಗ (ನಿರ್ದಿಷ್ಟಪಡಿಸಿದ ಕ್ರಾಸ್)ದ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸಲು, ನಮೂದು ಸಂಖ್ಯೆ 13 ರ ವಿರುದ್ಧ ಪಟ್ಟಿ ಮಾಡಲಾದ ಮೂರು ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಪ್ರೊಫೆಸರ್‌ಗಳಲ್ಲಿ ಅಧಿಕೃತ ಪ್ರತಿನಿಧಿಯ ಆಯ್ಕೆಯನ್ನು ಸೂಚಿಸಬೇಕು.

ಕ್ಲೇಮ್‌ಗಳ ಸುಳ್ಳು ಅಥವಾ ದಾಖಲೆಗಳನ್ನು ಪುರಾವೆಗಳು ದಂಡಕ್ಕೆ ಆಹ್ವಾನ ನೀಡುತ್ತವೆ.

ದಿನಾಂಕ : 22.04.2022

ಸ್ಥಳ : ದೆಹಲಿ

ಸಹಿ/-

ಜುಗ್ರಾಜ್ ಸಿಂಗ್ ಬೇಡಿ

(ಇಂಟ್ರಮ್ ರೆಸಲ್ಯೂಷನ್ ಪ್ರೊಫೆಸರ್)

IBBI/IPA-001/IP-P00731/2017-18/11208

Vijaywani (Kannada)

ತಿದ್ದುಪಡಿ

ಈ ಮೂಲಕ ಸ್ಪಷ್ಟೀಕರಿಸುವುದೇನೆಂದರೆ, ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ಆ್ಯಂಡ್ ಬ್ಯಾಂಕ್‌ರಕ್ಷಾ ಬೋರ್ಡ್ ಆಫ್ ಇಂಡಿಯಾ 6 ನೇ ರೆಗ್ಯುಲೇಶನ್ (ಕಾರ್ಪೊರೇಟ್ ಪರ್ಸನ್‌ಗಾಗಿ ಇನ್‌ಸಾಲ್ವೆನ್ಸಿ ರೆಸಲೂಷನ್ ಪ್ರೊಸೆಸ್) ರೆಗ್ಯುಲೇಶನ್, 2016ರ ಅಡಿಯಲ್ಲಿ ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್‌ನ (ಸಿಐಆರ್‌ಪಿ ಯಲ್ಲಿ) ಸ್ಟೇಕ್‌ಹೋಲ್ಡರ್‌ನಿಂದ ಕ್ಲೇಮ್ ಸಲ್ಲಿಕೆಗಾಗಿ 23.04.2022 ರಂದು ಈ ಪತ್ರಿಕೆಯಲ್ಲಿ ಪ್ರಕಟಗೊಂಡ ಫಾರ್ಮ್ ಎ ದಲ್ಲಿನ ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆಯಲ್ಲಿ ಕಾಲಂ ನಂಬರ್ 11 ರಲ್ಲಿ ಕ್ಲೇಮ್‌ಗಳ ಸಲ್ಲಿಕೆಗಾಗಿ ಕೊನೆಯ ದಿನಾಂಕವನ್ನು 05.05.2022 ಬದಲಾಗಿ 20.07.2022 ಎಂದು ಪ್ರಮಾದವಶಾತ್ ಉಲ್ಲೇಖಿಸಲಾಗಿದೆ.

ಸಹಿ/-

ಜುಗ್ರಾಜ್ ಸಿಂಗ್ ಬೇಡಿ

ಟಿಯೆರಾ ಫಾರ್ಮ್ ಅಸೆಟ್ ಕಂಪನಿ

ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್ ವಿಷಯದಲ್ಲಿ ಐಆರ್‌ಪಿ

IP No. IBBI/IPA-001/IP-P00731/2017-

18/11208

ದಿನಾಂಕ: 23.04.2022

ಸ್ಥಳ: ನವ ದೆಹಲಿ

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF TIERRA FARM ASSET COMPANY PVT LTD	
RELEVANT PARTICULARS	
1. Name of corporate debtor	TIERRA FARM ASSET COMPANY PRIVATE LIMITED
2. Date of incorporation of corporate debtor	13TH MARCH 2012
3. Authority under which corporate debtor is incorporated / registered	ROC-BANGALORE
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01400KA2012PTC062976
5. Address of the registered office and principal office (if any) of corporate debtor	NO 325/1, 14TH MAIN, 5TH CROSS, RMV EXTENSION, SADASHIV NAGAR, BANGALORE, KARNATAKA-560080 INDIA
6. Insolvency commencement date in respect of corporate debtor	07.04.2022 (Copy of Order received by IRP on 21.04.2022)
7. Estimated date of closure of insolvency resolution process	18.10.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/PA-001/IP-P00731/2017-18/11208
9. Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: jb@jsba.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009, Email id as: jb@jsba.in , irp.tierra@gmail.com
11. Last date for submission of claims	20.07.2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Debtors Holders
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: Atiuttam Prasad Singh Regd. No: IBBI/PA-001/IP/P-01914/2019 -2020/12914 b) Name: Santosh Sharma Regd. No: IBBI/PA-002/IP-N00898/2019-20/12842 c) Name: Shyam Arora Regd.No: IBBI/PA-002/IP-N00546/2017-18/11703
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/downloadform.html https://www.jsba.in/list/Tierra-Farm-Assets-Company-Private-Limited a) Name: Atiuttam Prasad Singh Regd. No: IBBI/PA-001/IP/P-01914/2019 -2020/12914 Address: A-97 & 98, Upper Ground Floor, Street No. 6, Madhu Vihar, Delhi - 110092 Email: atiuttamsingh@gmail.com b) Name: Santosh Sharma Regd. No: IBBI/PA-002/IP-N00898/2019-20/12842 Address 1: Unit No 110, First Floor, JMD Pacific Square, Sector-15, Part-II, Gurugram, Haryana-122001 Address 2: First Floor, House No 17/7, Ashok Nagar, New Delhi-110018 Email ID- scl.santoshsharma@gmail.com c) Name: Shyam Arora Regd.No: IBBI/PA-002/IP-N00546/2017-18/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi-110019 Email: arora.shyaam@yahoo.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TIERRA FARM ASSET COMPANY PRIVATE LIMITED on 07.04.2022. Copy of order received by IRP from Suspended Director on 21.04.2022.

The creditors of TIERRA FARM ASSET COMPANY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 05.05.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22.04.2022
Place: Delhi

sd/-
JUGRAJ SINGH BEDI
(Interim Resolution Professional)
IBBI/PA-001/IP-P00731/2017-18/11208

CORRIGENDUM

This is to clarify that the **Public Announcement in Form A** made in this newspaper on **23.04.2022** calling for claims from the Stakeholders of Tierra Farm Asset Company Private Limited (**in CIRP**) under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, was inadvertently mentioned the last date for submission of claims as on 20.07.2022, instead of 05.05.2022 at column no 11.

Sd/-

JUGRAJ SINGH BEDI

IRP in the matter of Tierra Farm Asset

Company Private Limited

IP No. IBBI/PA-001/IP-P00731/2017-

18/11208

Date: 23.04.2022

Place: New Delhi